

Neglect of local labourers in Chhattisgarh

†2171. DR. BHUSHAN LAL JANGDE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether despite presence of a large number of cement, power and steel plants and aluminium factories the local labour is being ignored continuously in Chhattisgarh; and

(b) whether Government would consider to bring to book industrialists of such industries who are quite indifferent to this despite repeated warnings to them from Government of Chhattisgarh?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No such information is available at Central level.

(b) Does not arise in view of above. However, as per the constitutional provisions, every citizen has a right to move to any part of the country for employment irrespective of his place of birth.

Expected fresh accruals from employees' contributions in EPFO

2172. SHRI PAUL MANOJ PANDIAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the retirement savings managed and overseen by the Employees' Provident Fund Organization (EPFO) have crossed ₹ 10 lakh crore mark, making it the eleventh largest pension fund in the world;

(b) if so, the details thereof;

(c) whether it is also a fact that during 2015-16, the EPF coffers are expected to receive ₹ 1,15,000 crore of fresh accruals from employees' contributions;

(d) whether it is also a fact that the above would be 15 per cent higher than it was originally estimated; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) As per the Audited Consolidated Annual Accounts of Employees' Provident Fund Organization (EPFO) for the year 2014-15, the closing balance of Funds managed by EPFO is ₹ 6,34,174.33 crores.

† Original notice of the question was received in Hindi.